

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

I.A. No.3 in  
CIVIL APPEAL NO. 2904 OF 2007

STATE OF MADHYA PRADESH & ANR.

Appellant (s)

VERSUS

BACCHA LAL & ANR.

Respondent(s)

(For modification and office report)

Date: 05/05/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE P. SATHASIVAM

For Appellant(s) Mr. Siddhartha Dave,Adv.  
Ms. Jemtiben Ao,Adv.  
Ms. Vibha Datta Makhija,Adv.  
Mr. Dharmendra Kumar Sinha,Adv.

For Respondent(s) Mr. T.P. Mishra,Adv.  
Mr. Chander Shekhar Ashri,Adv.

UPON hearing counsel the Court made the following  
ORDER

No order is necessary.

(Vijay Aggarwal)  
Court Master

(Neena Verma)  
AR-cum-PS